

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1217 of 2019

IN THE MATTER OF:

Swati Rajesh Phad

...Appellant

Versus

UCO Bank & Anr.

...Respondents

Present:

For Appellant: Present but appearance not marked

For Respondent: None

ORDER

29.01.2020 Learned Counsel for Appellant wants to file rejoinder. It may be filed within a week.

List the Appeal 'for admission (after Notice)' on **17th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md